

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.121 - IA/1090(AHM)2022
ITEM No.122 - IA/1119(AHM)2022
ITEM No.123 - IA/1128(AHM)2022
ITEM No.124 - IA/870(AHM)2022

In
CP(IB) 759 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on: 21/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Raheel S. Patel, Ld. Adv. [for RP in IA
IA/1090(AHM)2022 and IA/1119(AHM)2022]
: Mr. Jeet Bhatt, Ld. Adv. a.w. Ms. Dhvani Y
Chandarana, Ld. Adv. [in IA/870(AHM)2022]
: Mr. Anshul Sehgal, Ld. Adv. [for RP in IA
IA/1128(AHM)2022]

For the Respondent :

ORDER

IA/1090(AHM)2022

This application is filed by the RP producing on record the report of the constitution of the CoC. It is taken on record. Hence, IA/1119(AHM)2022 stands disposed of.

IA/1119(AHM)2022

This application is filed by the RP for putting on record facts that HDFC has assigned its debt to Asset Reconstruction Company (India) Ltd. (ARCIL) and also in favor of Taurus Commodities General Trading LLC.

We noted the facts. In view of this, IA/1119(AHM)2022 stands disposed of.

IA/1128(AHM)2022

This application is filed by the RP for the first extension of 90 days beyond 180 days as the CIRP is going to be over on 18.12.2022

We allow the extension of 90 days from 18.12.2020. As far as the second prayer of exclusion is concerned, we direct the RP to file a separate application, in case, the CIRP could not be completed within the extended period. With this, IA/1128(AHM)2022 stands allowed and disposed of.

IA/870(AHM)2022

This application is filed by Machino Polymers Ltd., for direction to the RP to admit their full claim. We direct the Applicant to serve notice to the RP and the RP to file an affidavit in reply within one week without fail by giving a copy to the other side.

The matter stands adjourned to 06.03.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev